

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/25/2017  
NAME OF THE PETITIONER(S) : R. RAJASEHAR  
NAME OF THE RESPONDENT(S) : VASAN CONSTURCTIONS COMPANY PVT LTD &  
ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. Satyanarayana  
(For A.C. Mykany & Associates)  
For Respondents  
A.G. Satyanarayana

2. A.V. PRAKASH  
Counsel for Petitioner  
Counsel for Petitioner  
A.V. PRAKASH

**ORDER**

Counsels for both the parties are present and submitted that the settlement talks are in progress and prayed for more time. At request, time is enlarged. Put up on 24.11.2017 at 10.30 A.M.

SD  
MEMBER (TECHNICAL)  
ghk

SD  
MEMBER (JUDICIAL)